

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 696/2023

SITA RAM

VERSUS

Appellant(s)

THE STATE OF UTTAR PRADESH

Respondent(s)

[ONLY I.A. 292672/2025 IN CRL.APPEAL NO. 2456/2023 IS LISTED UNDER THIS ITEM.]

WITH

Crl.A. No. 2456/2023 (II)

IA No. 292672/2025 - GRANT OF BAIL

Date : 23-03-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) : Mr. Uday Prakash Yadav, Adv.
Mr. Anugrah Singh, Adv.
Mr. Punit Handa, Adv.
Ms. Sneha Singh, Adv.
Mr. Nakul Dev, Adv.
Mr. Praphul Kumar Vohra, Adv.
Mr. Ramjee Pandey, AOR

For Respondent(s) : Mr. Sunil Kumar Singj, Adv.
Ms. Mukti Singh, AOR
Mr. Vinay Kumar, Adv.
Mr. Vinay Kumar', Adv.
Mr. Sonu Kumar, Adv.

Mr. Namit Saxena, AOR

UPON hearing the counsel the Court made the following

O R D E R

1. Learned counsel for the respondent-State prays for and is granted two weeks time to file counter affidavit to application, I.A. 292672/2025.
2. Post the matter/application after two weeks.

(NISHA KHULBEY)
COURT MASTER(SH)

(CHETNA BALOONI)
COURT MASTER(NSH)